

FORM A
PUBLIC ANNOUNCEMENT
[Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016]
FOR THE ATTENTION OF THE CREDITORS OF M/s SHOWLIN NETWORK MARKETING PRIVATE
LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	SHOWLIN NETWORK MARKETING PRIVATE LIMITED
2.	Date of incorporation of corporate debtor	22/08/2003
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies, Mumbai
4.	Corporate identity number of corporate debtor	U52590MH2003PTC141830
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: Shri Krishna Bhavan, Near Ramchand Tolbas Shop, Itwara, Nagpur - 440002
6.	Insolvency commencement date in respect of corporate debtor	15/07/2019 (Certified Copy of order received by IRP 03/01/2020 , Order of Exclusion of 172 days recd. On 10/02/2020)
7.	Estimated date of closure of insolvency resolution process	180 days from exclusion order receipt date 10/02/2020 which is 08/08/2020
8.	Name and the registration number of the interim resolution professional	Name: Paresh Chandulal Mehta Reg. No.: IBBI/IPA-003/IP-N00090/2017-2018/11008
9.	Address and e-mail of interim resolution professional, as registered with the board	Address: 13/B, Nirmal Society, Pandurang Wadi, Dombivali East, PIN 421201 Email: pareshmehta5959@gmail.com
10.	Address and e-mail to be used for correspondence with Interim Resolution Professional	Address: 402, Rajhans Apartments, Opp. Gaodevi Bus Depo, Above Rajmal Lakhichand Jewellers, Thane West, PIN 400602 Email: showlinm.cirp@gmail.com
11.	Last date for	25/02/2020

	submission of claims	(Further under provision of code and direction of Hon'ble NCLT)
12	Classes of creditors, if any under clause (b) of sub-section (6A) of Section 21, ascertained by the interim resolution professional.	NA
13	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	NA
14	a) Relevant Forms and b) Details of Authorised Representatives are available at:	a) The web address for downloading the forms is indicated below: https://ibbi.gov.in/home/downloads b) NA

Notice is hereby given that the National Company Law Tribunal has ordered the commencement of a corporate insolvency resolution process against the **SHOWLIN NETWORK MARKETING PRIVATE LIMITED** on 15TH July, 2019.

The creditors of **SHOWLIN NETWORK MARKETING PRIVATE LIMITED** are hereby called upon to submit a proof of their claims on or before 25th February, 2020 to the interim resolution professional at the address mentioned against item 10.

The financial creditors shall submit their proof of claims by electronic means only. All other creditors may submit the proof of claims in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.



Pmehta

Paresh Chandulal Mehta
Interim Resolution Professional
SHOWLIN NETWORK MARKETING PRIVATE LIMITED

Date: 11th February, 2020

Place: Thane